

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

3. IA 3536(MB)2024
IN
C.P. (IB)/1191(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Intec Capital Limited
Vs
Shwet Biotech Private Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Navin Arora for the Applicant present through virtual mode.
IA-3536/2024
2. This is an Application filed u/s 21(1) of IBC, 2016 to place on record Report Certifying Constitution of Committee of Creditors. The same is taken on record to that effect.
3. In view of above, the present Application is allowed and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)